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% 20.10.2009

Present: Mr. Sanjeev Sabharwal, Adv. for the appellant.

+ ITA No.1030/2009

An identical issue was raised in the case of same assessee itself in ITA No.1409/2008. Judgment in that case has been pronounced by this Court on 25.09.2009 in favour of the assessee and against the Revenue.

Following the aforesaid judgment, this appeal is also dismissed.

  
A.K. SIKRI, J.

  
SIDDHARTH MRIDUL, J.

October 20, 2009

*pmc*